

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 22<sup>nd</sup> June, 2022

**NO. HC.VII-56/2020/4533/A ###** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh including the Officers undergoing training at the Judicial Academy to participate in the **online training** programme on "**Judicial Approach towards Gender Neutrality (with special reference to CEDAW)**" organised by the Judicial Academy, Assam on **25-06-2022** (Saturday) from **10:00 A.M. to 1:15 P.M.**

The link for the proposed training is <https://bit.ly/3QhaeKX>

The detailed **Training Schedule** and the **General Instructions for Training (Online Mode)** for participation is enclosed along with the notification.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-56/2020/ 4534-4556/A Dated: 22-06-2022**

Copy forwarded for information & necessary action to:


1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

***(He/ She is requested to inform all the Judicial Officers of the respective States about this Notification)***

5. The District and Sessions Judge, All.

***(He/ She is requested to inform all the Judicial Officers under his/her control about this Notification)***

6. The Secretary, Gauhati High Court Legal Services Committee.
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Cachar, Silchar.
8. The Member, MACT, Kamrup, Amingaon/Cachar, Silchar/Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.

  
22.06.22

9. The Presiding Officer, Labour Court, Dibrugarh/Kamrup (M).
10. The Special Judge-cum-Judge, Designated Court, Assam.
11. The Special Judge, Assam.
12. The Special Judge, NDPS Court, Guwahati, Assam.
13. The Special Judge, CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3, Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup (M) No. 1/ No. 2 & No. 3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.

***(He/She is requested to inform all the Judicial Officers of the respective Court about this Notification)***

16. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

***(He/ She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification)***

17. The Joint Registrar (Judl./PM&P/Recruitment/Vigilance), Gauhati High Court, Guwahati.
18. The Chief Judicial Magistrates, All.

***(He/ She is requested to inform all the Judicial Officers under his/her control about this Notification)***

19. The Deputy Registrar (G&C/Vigilance/Bench), Gauhati High Court, Guwahati.
20. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati)***

21. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

***Further, you are also requested to inform all the trainee Judicial Officers undergoing training at the Academy about this Notification.***

22. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
23. The CA to the Registrar General, Gauhati High Court, Guwahati.

***[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]***

*R. A. Tapadar*  
*22.06.22*  
**REGISTRAR (JUDICIAL)**

**In-Service Training Programme for all Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh through Virtual Mode**

<b>Date</b>	<b>Time</b>	<b>Topic</b>	<b>Resource Persons</b>	<b>Target Group</b>	<b>Link</b>
	10.00 AM to 10.05 AM	<b>Welcome address</b>	<b>Hon'ble Justice (Retd.) Mir Alfaz Ali,</b> Director, Judicial Academy, Assam	Grade-I, Grade-II & Grade-III Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh	<a href="https://bit.ly/3QhaeKX">https://bit.ly/3QhaeKX</a>
25-06-2022	10.05 AM to 10.25 AM	<b>Opening Remarks</b>	<b>Hon'ble Mr. Justice N. Kotiswar Singh,</b> Chief Justice (Acting), Gauhati High Court		
	10.25 AM to 11.35 AM	<b>Sensitization and Application of the CEDAW Principles to the Judiciary</b>	<b>Hon'ble Ms. Justice Gita Mittal,</b> Former Chief Justice, High Court of Jammu and Kashmir		
	11.50 AM to 12.40 PM	<b>Bangkok Guidelines and its relevance in the context of the functioning of Courts</b>	<b>Hon'ble Justice Moushumi Bhattacharya,</b> Judge, Calcutta High Court		
	12.40 PM to 01.10 PM	<b>Interactive Session</b>			
	01.10 PM to 01.15 PM	<b>Vote of Thanks</b>			



## JUDICIAL ACADEMY, ASSAM

### General Instructions for In-Service Training ( Online Mode)

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
2. Officers are to \* **join the training by disclosing their full name** via the Joining Link as notified in the Notification of the Hon'ble Gauhati High Court and also uploaded in the website of Judicial Academy, Assam
3. Officers are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
4. Officers are to **keep their video ON, continuously throughout & till the conclusion of the training.**
5. All the officers are to follow the Video Conference Protocols like: -
  - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
  - b. At the end of the deliberation of the Resource Person, **officer may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
  - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
6. Officers are to wear **formal attire** (befitting an officer) while attending the training.
7. Officers are to check the official website of Judicial Academy, Assam for updates.
8. Joining Guide (Steps below are to be followed):
  - Click on the given link or type the given link on the browser.
  - A new tab with a pop-up will open
    - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
  - OR***
  - Cancel the pop-up and click on 'Continue on this browser'.
  - For Smartphone Microsoft Teams App needs to be installed before joining the VC.

Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

\* Note:- The same is essential for preparation, maintenance and submission of accurate report.